

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

TENTH REPORT

(Presented on 16-12-1991)

The Business Advisory Committee held a sitting on Monday, the 16th December, 1991.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Constitution (Seventy-second Amendment) Bill, 1991.
(Consideration and passing) | 3 hours |
| (2) The Constitution (Seventy-third Amendment) Bill, 1991.
(Consideration and passing) | 3 hours |
| (3) The Constitution (Seventy-fourth Amendment) Bill, 1991.
(Consideration and passing) | } 4 hours |
| (4) The Government of National Capital Territory Bill, 1991.
(Consideration and passing) | |
| (5) The Customs (Amendment) Bill, 1991
(Consideration and passing) | 1 hour |
| (6) Discussion on the Resolution seeking disapproval of the
Monopolies and Restrictive Trade Practices (Amendment)
Ordinance, 1991. | } 4 hours |
| (7) The Monopolies and Restrictive Trade Practices (Amend-
ment) Bill, 1991 (Replacing the Ordinance)
(Consideration and passing) | |
| (8) The University Grants Commission (Amendment) Bill,
1991, as passed by Rajya Sabha.
(Consideration and passing) | 1 hour |

3. Re-considering the earlier decision of the House, the Committee recommend that discussions under Rule 193 on the following subjects may be held on the dates indicated against each from 4.30 P.M. onwards till the discussion is concluded on the same day:—

Subject	Date	Time recommended
1. Economic situation	16 December, 1991 & 17 December, 1991	4 hours
2. Devastation caused due to earthquake in hilly areas of Uttar Pradesh	17 December, 1991	2 hours
3. Foreign Affairs	18 December, 1991	4 hours
4. Industrial Policy (Public Sector Undertakings)	19 December, 1991	3 hours

NEW DELHI;
December 16, 1991
Agrahayana 25, 1913 (Saka)

SHIVRAJ V. PATIL
Chairman,
Business Advisory Committee.